

Annexure-5

Name of the corporate debtor: Manthan Broadband Services Private Limited ; Date of commencement of liquidation: 06.04.2022 ;

List of stakeholders as on: 13.01.2023

List of operational creditors (Government Dues)

(Amount in ₹)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted					
1	Employees State Insurance Corporation		30.04.2022	10,861,384	10,861,384	Due to delay compliance on payment	NA	NA	NA	0	0	-	0	Based on the records and information provided by the Corporate Debtor
2	Joint Commissioner of CT & GST Bhubaneswar Circle		04.05.2022	25,417,709	25,286,022	Filing GSTR-3B	NA	NA	NA	0	0	131,687	0	
3	Commissioner of Commercial Taxes. Govt. Of west Bengal		20.4.2022	77,423,177	77,423,177	Unpaid Statutory dues	NA	NA	NA	0	0	-	0	
4	Employee Provident Fund Organisation, Regional Office, Kolkata		NA	21,144,309	21,144,309							-		The claim was filed during the Corporate Insolvency Resolution Process of the Corporate Debtor. The Liquidator in terms of Regulation 12(2)(c) of IBBI(Liquidation Process) Regulations, 2016 have included the claim submitted by those creditors in the stakeholders list.
5	Income Tax Department, ACIT, Cir 2(1), Kolkata		NA	12,499,749	12,499,749							-		
				147,346,328	147,214,641								131,687	